

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) A statement showing earnings of Indian Shipping Companies is laid on the Table of the House. [See Appendix IX, annexure No. 37.]

Information regarding earnings of Indian-owned ships and Indian chartered ships is not available separately.

(b) Increased earnings of foreign exchange can be achieved only when substantial additions to the Indian-owned tonnage become possible to enable increased participation of Indian shipping in the various overseas trades. Shipping is in the private sector and the initiative for acquisition of additional tonnage for the development of overseas trades primarily rests with the Indian shipping companies. Government have, however, taken and are taking active steps to assist in this process. Some of the steps taken in this direction are (i) supporting Indian shipping companies in their negotiations with foreign shipping interests to secure membership of "Shipping Conferences" controlling the overseas trades and to increase their shares in those trades. (ii) setting up a Shipping Corporation on a state-cum-private ownership basis, with capital largely financed by Government, for acquiring ships and operating them in selected overseas routes. (iii) ensuring by means of necessary provisions included in the Trade Treaties with other countries or otherwise that Indian shipping companies operating in the overseas trades get their fair share of cargoes. (iv) making available loans to Indian shipping companies for purchase of ships from abroad on reasonable terms and (v) assisting them in the acquisition of tonnage by furnishing information regarding availabilities and arranging liberal release of foreign exchange.

#### APPELLATE AUTHORITY

\*1993. **Shri Muniswamy:** Will the Minister of Home Affairs be pleased to state whether it is a fact that in the case of awarding punishments, the Appellate authority has been empowered to issue directions to the initial punishing authorities before awarding punishments?

**The Minister of Home Affairs and States (Dr. Katju):** The question is not clear. So far as I can understand it the answer is in the negative.

#### FORD FOUNDATION SCHEME

\*1994. **Shri C. N. P. Sinha:** Will the Minister of Food and Agriculture be

pleased to state what steps Government propose to take to publicise the activities of the Ford Foundation Scheme in rural areas?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** The State Governments will give suitable publicity. Measures to improve agricultural publicity on a country-wide basis are under the consideration of the Indian Council of Agricultural Research.

#### चांदा - कोरबा रेलवे लाइन

\*१९९५. सरदार ए० एस० सहगल :  
क्या रेल मन्त्री यह बतलाने की कृपा करेंगे कि :

(क) क्या यह सच है कि विलासपुर जिले (मध्य प्रदेश) में स्थित चांदा से कोरबा तक लाइन् विद्यमान के लिये परिमाण कार्य प्रारम्भ हुआ था ;

(ख) यदि हां, तो इसका क्या हुआ ;

(ग) क्या परिमाण कार्य पूरा हो चुका है ;

(घ) यदि हो चुका है, तो रेल लाइन बिछाने का काम सरकार कब आरम्भ करना चाहती है और इसके पूरे होने में कितना समय लगेगा ;

(ङ) परिमाण-कार्य पर अब तक किया गया व्यय ; तथा

(च) रेलवे लाइन बिछाने में कितना व्यय होगा ?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) Survey was carried out for a railway line between Champa and Korba.

(b) and (c). The Survey work has been completed.

(d) It has been decided by the Central Board of Transport that the Champa-Korba Project should be taken up during 1954-55 and 1955-56 subject to the condition that the construction of this line keeps pace with the development of coalfields at Korba.

(e) Approximately Rs. 61,133.

(f) The estimated cost of construction of the line is Rs. 88.2 lakhs.

"GROW MORE FOOD" ENQUIRY  
COMMITTEE

\*1996. **Shri L. N. Mishra:** Will the Minister of Food and Agriculture be pleased to state:

(a) the findings and recommendations of the Enquiry Committee set up under the Chairmanship of Shri V. T. Krishnamachari to examine the working of the "Grow More Food" campaign; and

(b) the action that has been taken on that Report?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** (a) A copy of the report of the Enquiry Committee is placed on the Table of the House. The summary of findings and recommendations is at pp. 68-77. [Copy placed in the Library. See No. IV.L.3(87).]

(b) The report is under examination of the Government.

SCHEDULED CASTES CANDIDATES

\*1997. **Shri B. S. Murthy:** Will the Minister of Home Affairs be pleased to state:

(a) whether any posts advertised for the Scheduled Castes candidates during 1950-51 and 1951-52 were not filled in for want of suitable candidates; and

(b) whether any posts reserved for Scheduled Castes have been given to non-Scheduled Castes for lack of suitable Scheduled Castes candidates?

**The Minister of Home Affairs and States (Dr. Katju):** (a) and (b). Yes.

CATTLE MORTALITY

\*1998. **Shri Ganpati Ram:** Will the Minister of Food and Agriculture be pleased to state the total number and percentage of cattle mortality in India in 1950-51 and 1951-52?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** Figures of total mortality of cattle in India during the years 1950 to 1952 are not available. Figures of mortality of cattle due to major contagious diseases in some of the States are available. A statement showing these is placed on the Table of the House.

Mortality in regard to these reported cases is less than 1 per cent. of the cattle population.

STATEMENT

Year	Name of the Disease							Total
	Rinder- pest	Haemor- rhagic Septicae- mia	Black quarter	Anthrax	Surra	Foot and Mouth	Pleurop- neumonia	
1950-51	27,363	33,116	14,976	4,896	636	1395	816	83,198
1951-52	31,338	35,109	20,817	4,631	699	2108	379	95,081

NOTE :—The above figures pertain to all States except Vindhya Pradesh, Kutch, Bilaspur, Tripura, and Manipur.

GOPIGANJ-JAUNPUR RAILWAY LINE

\*1999. **Shri Ganpati Ram:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the construction of a new railway line from Gopiganj to Jaunpur is under consideration;

(b) if so, what important towns and villages this line will link and when the survey of land for the purpose is expected to be undertaken; and

(c) whether the work will commence within this year or in the next financial year?